

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4861

ANSWERED ON:26.04.2010

VACANT POSTS UNDER MGNREGS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of officials required at different levels in the country to implement Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) along with their role, designation-wise;
- (b) whether the Government is aware that a large number of such posts are lying vacant in each State of the country;
- (c) if so, the details thereof, State-wise and category-wise;
- (d) the efforts made to fill up these posts alongwith the time by which these are likely to be filled up;
- (e) whether the Government has taken any concrete steps to stop allocation of funds etc. to the States which have failed to fill up these posts under the MGNREGS; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a): Details of the full time dedicated personnel required to be deployed for Mahatma Gandhi NREGA is as under:

Level	Functions	Personnel to be deployed
Gram Panchayat	Registration, job card issue, employment demand and provision, work implementation, payment, social audit, records	1 Gram Rozgar Sewak for each GP
Block	Overall programme management Works Technical Assistants pooled to service GPs. Information Technology (IT), Management Information System (MIS) Finance Accountants	1 Programme Officer for each block Computer Assistants
District	Works and durable assets IT, MIS Finance Training Social Audit, Grievance redressal	Works Manager with Technical Assistants IT Manager with Computer Assistants Accounts Manager with Accounts Assistants Training Coordinator Coordinator

(b) & (c): As reported by the States, details of the staff required and available at various levels in the States during 2009-10 is given in Annexure-I.

(d): Appointment of the staff under Mahatma Gandhi NREGA is done by the State Governments as per their requirements. Instructions have been issued to the States for deployment of adequate number of personnel at various levels for proper implementation of the Act. Salaries of such dedicated staff is paid out of the Administrative expenses of the Act which are borne by the Central Government.

(e) & (f): Mahatma Gandhi NREGA is demand based. Central Government releases funds to the States/UTs based on the labour demand arising at the field level. Release of funds by the Central Government is not linked with the deployment of staff with the implementing agencies in the States/UTs.

